

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

**Subject:** General Elections to the Legislative Assembly, Union Territory of Jammu and Kashmir, 2024 – Declaration of Public Holiday-regarding.

## ORDER

No. 1385 of 2024/RG/NG-15-(I) Dated: 09-09-2024

It is hereby notified for information of all the concerned that **25-09-2024 (Wednesday)**, shall be observed as holiday, in the Main Wing of the High Court and Srinagar Wing of the High Court and likewise **01-10-2024 (Tuesday)**, shall be observed as holiday, in the High Court Wing, Jammu, unless election is postponed, on account of **General Elections to the Legislative Assembly, Union Territory of Jammu and Kashmir, 2024**. Further, employees working in the Main Wing, who are domiciles of other districts are hereby permitted to avail paid holiday on the polling date in their respective districts.

Furthermore, Registrar Judicial, Jammu/Srinagar are hereby directed to grant paid holiday to the employees belonging to other districts of the UT, working in their respective wings, on the polling date.

By order.

  
(Shahzad Azeem)  
Registrar General

No: 39838-73 of 2024/RG/NG Dated: 09-09-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar ....for information and necessary action.
5. Registrar Rules, High Court Main Wing, Srinagar
6. Director J&K Judicial Academy, Moominabad, Srinagar
7. Registrar Computers (IT), High Court of J&K and Ladakh, Srinagar
8. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar
9. Registrar (Adm.)/Recruitment, High Court Main Wing, Srinagar
10. Director Finance, High Court Main wing, Srinagar  
....for information.
11. President, Bar Association, High Court of J&K and Ladakh, Jammu/Srinagar.
12. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
13. Administrative Officer, Advocate General Office, High Court of J&K and Ladakh, Srinagar
14. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
15. Order file.

  
Registrar General